

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 387/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Unimode Oversease Ltd.

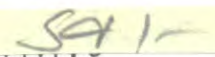
SECTION OF THE COMPANIES ACT: 100-104

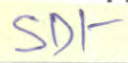
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.)	P. Nagesh	} - Advocates for Applicant		Gawron.
2.)	Ashutosh Gupta			
3.)	Gawron Rana			
4.)	Dheer Gupta			

ORDER

We have heard the Learned Counsel for the applicant for deleting the word "and reduced" from the order. However, we do not find any ground to accept his request. Dismissed.


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.4.2017